

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

Original Application No. 475/2001

Dated the 10th December, 2001

CORAM: HON'BLE SHRI S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE SHRI S.L.JAIN, MEMBER (J)

Shri Surendra Rajendra Gupta,
Aged 32 years, employed as
Provisional Ticket Collector,
Central Railway, Solapur, and
residing at House No.26,
Babunc Chawi, Solapur.

.... Applicant
(Applicant by Shri L.M. Nericar, Advocate)

vs.

1. Union of India,
Through General Manager,
Central Railway, C.S.T.
Mumbai 400 001.

2. Divisional Railway Manager,
Solapur Division, Solapur.

3. Chief Personnel Officer,
Central Railway,
C.S.T. Railway Station,
Mumbai 400 001.

... Respondents
(Respondents by Shri V.D. Vadhavkar, Advocate)

O R D E R (ORAL)

[Per: S.R. Adige, Vice Chairman (A)]:

Heard both sides.

2. The O.A. is disposed of with a direction to Respondents to dispose of applicant's appeal dated 12.4.2001 (Exh. "C") by a detailed speaking order in accordance with Rules and instructions under intimation to applicant within two months from the date of receipt of a copy of this order.

3. In case the applicant's aforesaid appeal is rejected by respondents, they shall not implement the same for a period of six weeks from the date of receipt of a copy of that order by the applicant, and in the event any grievance still survives, it will

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be open to the applicant to agitate the same within the aforesaid period of six weeks through appropriate judicial proceedings in accordance with law, if so advised.

4. The present O.A. along with the M.P.No. 879/01 is disposed of with the above directions.

5. No costs.

S.L. Jain
(S.L. Jain)
Member (J)

s.j*

S.R. Adige
(S.R. Adige)
Vice Chairman (A)